

*[Translation]***STD Facility in Uttar Pradesh**

3332. SHRI ILIYAS AZMI : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have set up a Tower at Mohamadi in Khiri District of Uttar Pradesh to provide STD facility; and

(b) if so, the reasons for not commencing STD facility so far and the time by which it is likely to be commenced and

provided such facility in various towns of Hardoi District of the State?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir. The tower is already existing there and the STD is also available with Code No. 05876.

(b) (i) Does not arise in view of above.

(ii) Regarding provision of STD facility in various Towns of Hardoi District, the details are given in attached *Statement*.

STATEMENT

Plans for providing S.T.D. facility in various towns of Hardoi District (U.P.)

Sl. No.	Towns/Stations	STD status as on 31.3.96	Plan for STD
1.	Beniganj	Not available	1998-99
2.	Bilgram	Not available	1996-97
3.	Gopamau	Not available	1997-98
4.	Kachhauna	Not available	1998-99
5.	Madhoganj	Not available	1996-97
6.	Mallawan	Not available	1998-99
7.	Pali	Not available	1998-99
8.	Pihani	Not available	1998-99
9.	Sandi	Not available	1996-97
10.	Hardoi	Available Code 05852	-
11.	Sandila	Available Code 05854	-
12.	Sahabad	Available Code 05853	-

Post and Telegraph Office in District Headquarters

3333. SHRI NAMDEO DIWATHE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Union Government have contemplated any Plan for setting up of a District Telegraph Office in every District Headquarter of the country;

(b) if so, the details thereof; and

(c) the District Headquarters where telegraph offices have already been set up. State-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) and (b). Yes, Sir. The Department has formulated a policy to set up an independent Telegraph Office at each Revenue District Headquarter of the country.

(c) The information is given in attached *Statement*.

STATEMENT

State-wise details of the District Headquarters where Telegraph Offices (DTOs) have been set up

Sl. No.	Name of State	No. of District Headquarters	Name of District Headquarters
1	2	3	4
1.	Andhra Pradesh	23	Adilabad, Anantapur, Cuddapah, Chittoor, Guntur, Hyderabad, Karimnagar, Kurnool, Khammam, Mahabubnagar, Ongole, Nalgonda, Srikakulam, Nellore, Vizianagaram, Visakhapatnam, Hanamkonda, Nizamabad, Sangareddy, Hyderabad (RR), Eluru, Kakinada and Machilipatnam.
2.	Assam	23	Tinsukia, Dibrugarh, Sibsagar, Jorhat, Golaghat, Guwahati, Hailakandi, Karimganj, Nalbari, Barpeta, Goalpara, Bongaigaon, Kokrajhar, Dhubri, Mangaldai, North Lakhimpur, Dhemaji, Diphu, Halflong, Marigaon, Silchar, Tezpur, Nagoan.
3.	Arunachal Pradesh	3	Bomdilla, Pasighat, Itanagar.
4.	Bihar	49	Patna, Bhojpur, Nalanda, Muzaffarpur, Chapra, Darbhanga, Siwan, Gumla, Vaishali, Samastipur, East Champaran, West Champaran, Kishanganj, Sitamarhi, Gopalganj, Madhubani, Garhwa, Ranchi, Hazaribagh, Palamau, East Singhbhum, Lohardaga, Dhanbad, Gaya, Giridih, Rohtas, Katihar, Bhagalpur, Begusarai, Deoghar, Monghyr, Saharsa, Purnea, Madhepura, Godda, Jamui, Nawada, Khagaria, Dumka, Aurangabad, Jehanabad, Araria, Bokaro, Buxar, West Singhbhum, Kamur, Banka, Sahebganj, Supaul.
5.	Gujarat	18	Amreli, Ahmedabad, Gandhi Nagar, Banaskantha, Baroda, Bharuch, Bhavnagar, Jamnagar, Junagarh, Mehsana, Kheda, Surendranagar, Surat, Rajkot, Panchmahal, Sabarkantha, Valsad, Bhuj.
6.	Goa	2	Panaji, Margao.
7.	Haryana	18	Ambala, Ambala City, Yamuna Nagar, Karnal, Kurukshetra, Kaithal, Panipat, Hissar, Sirsa, Rohtak, Bhiwani, Jind, Faridabad, Gurgaon, Rewari, Mohindergarh, Sonapat, Panchkula.
8.	Himachal Pradesh	12	Shimla, Solan, Nahan, Una, Bilaspur, Mandi, Kullu, Hamirpur, Dharamsala (Kga.), Chamba, Keylong, Rekong Peo.
9.	Jammu & Kashmir	8	Leh, Baramulla, Anantnag, Jammu, Kathua, Udhampur, Rajouri and Srinagar.
10.	Kerala	13	Alappuzha, Ernakulam, Quilon, Trivandrum, Pathanamthitta, Kottayam, Trichur, Palghat, Malappuram, Calicut, Kalpetta, Cannanore, Kasaragod.

1	2	3	4
11.	Katnataka	20	Bangalore Urban, Bangalore Rural, Belgaum, Bellary, Bidar, Bijapur, Chickmagalur, Chitradurga, Dakshina Kanada (Mangalore), Dharwad, Madikeri, Gulbarga, Hassan, Kolar, Mandya, Mysore, Raichur, Shimoga, Tumkur and Uttara Kannada (Karwar).
12.	Madhya Pradesh	45	Bhopal, Bilaspur, Dewas, Durg, Gwalior, Indore, Jabalpur, Khandwa, Mandsaur, Raipur, Rewa, Ratlam, Sagar, Ujjain, Satna, Seoni, Chhindwara, Vidisha, Guna, Bastar, Raigarh, Raisen, Bhind, Morena, Sehore, Dhar, Khargone, Damoh, Jhabua, Mandia, Shivpuri, Shadol, Sarguja, Datia, Sidhi, Chhattarpur, Panna, Tikamgarh, Rajgarh, Shajapur, Betul, Narsinghpur.
13.	Maharashtra	30	Ahmednagar, Akola, Aurangabad, Beed, Amravati, Bhandara, Buldhana, Mumbai, Dhule, Chandrapur, Jalna, Jalgaon, Kolhapur, Latur, Nagpur, Nanded, Nasik, Osmanabad, Parbhani, Pune, Ratnagiri, Raigad, Sangli, Satara, Solapur, Thane, Wardhaganj, Yavatmal, Gadchiroli, HQ-Alibag.
14.	Manipur	2	Chwandry, Imphal.
15.	Mizoram	1	Aizawl.
16.	Meghalaya	2	Shillong, Tura.
17.	Nagaland	1	Kohima.
18.	Orissa	21	Balasore, Cuttack, Puri, Angul, Bolangir, Chhatrapur, Sambalpur, Baripada, Bhadrak, Deogarh, Bhawanipatna, Dhenkanal, Keonjhar, Phulbani, Sundergarh, Bargarh, Jajpur, Jharsuguda, Kendrapara, Koraput, Rayagoda.
19.	Punjab	12	Amritsar, Bhatinda, Ferozepur, Gurdaspur, Hoshiarpur, Jalandhar, Kapurthala, Ludhiana, Patiala, Faridkot, Sangrur, Moga.
20.	Rajasthan	31	Jaipur, Swaimadhopur, Kota, Alwar, Bharatpur, Barmer, Sikar, Jhunjhunu, Churu, Nagaur, Bundi, Bikaner, Sriganganagar, Jodhpur, Pali, Dholpur, Jalore, Sirohi, Ajmer, Bhilwara, Chittorgarh, Udaipur, Banswara, Dungarpur, Hanumangarh, Dausa, Jaisalmer, Jhalawar, Tonk, Rajsamand, Baran.
21.	Sikkim	1	Gangtok.
22.	Tamil Nadu	25	Kancheepuram, Coimbatore, Dindigul, Dharmapuri, Virudhunagar, Nagercoil, Tirunelveli, Madras, Madurai, Nagapattinam, Udhagamandalam, Sivaganga, Erode, Pudukkottai, Ramanathapuram, Villupuram, Cuddalore, Salem, Karur, Thanjevur, Thiruchirapalli, Perambalur, Tiruvennamalai, Vellore, Tuticorin.

1	2	3	4
23.	Tripura	3	Radhakishompur, Kailashahar, Agartala.
24.	Uttar Pradesh	64	Agra, Ferozabad, Ghaziabad, Bareilly, Bulandshahar, Moradabad, Nainital, Meerut, Muzaffarnagar, Saharanpur, Haridwar, Aligarh, Dehradun, Almora, Pithoragarh, Rampur, Pilibhit, Budaun, Uttara Kashi, Tehri, Chamoli, Pauri, Mathura, Etah, Bijnore, Allahabad, Azamgarh, Ballia, Basti, Banda, Bahraich, Barabanki, Deoria, Etawah, Faizabad, Farrukhabad, Fatehpur, Gorakhpur, Ghazipur, Gonda, Hardoi, Hamirpur, Jhansi, Jaunpur, Jalaun, Kanpur, Lucknow, Lakhimpurkheri, Lalitpur, Mirzapur, Mainpuri, Maunathbhanjan, Mahraniganj, Pratapgarh, Raebareli, Sultanpur, Shahjahanpur, Sitapur, Sonbhadra, Siddharthanagar, Unnao, Varanasi, Kanpur Dehat, Padrauna.
25.	West Bengal	18	Barasat, Chinsurah, Krishnagar, Berhampore, Burdwan, Bankura, Howrah, Alipore, Darjeeling, Malda, Cooch Behar, Jalpaiguri, Calcutta, Midnapore, Purulia, Raiganj, Balurghat, Suri.

[English]

Sugar Factories

3334. SHRI MADHUKAR SARPOTDAR: Will the Minister of FOOD be pleased to state:

(a) whether it is a fact that in Maharashtra new sugar factories sanctioned during the Seventh Five Year Plan are facing financial problems on account of increase in cost of the Projects;

(b) if so, the Government of Maharashtra has requested the Union Government to revise of normative costs of the projects to Rs 40 crores; and

(c) if so, the steps taken by the Union Government to increase the normative costs?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTIONS (SHRI DEVENDRA PRASAD YADAV): (a) to (c). The Government of Maharashtra has requested the Union Government to revise the normative cost of the projects to Rs. 40 crores in respect of the Sugar Factories sanctioned in the Seventh Plan. The Government has not prescribed any normative cost through the financial institutions while assessing the projects have been going by a certain standard taking into account the financing pattern and the prospect of return on capital. The Financial institutions are generally concerned with the debt-equity ratio and the financial viability

of the project. Since the State Governments contribute a large part of equity of the Cooperatives and also have to guarantee the loans, the question of availability of total finance for a particular unit has to be resolved between them, the cooperative and the financial institutions.

Geological Survey of India

3335. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of MINES be pleased to state:

(a) whether the Geological Survey of India has been engaged in systematic geological mapping and minerals exploration throughout the country;

(b) if so, the survey conducted in various parts of the country particularly in Rajasthan during the last three years;

(c) whether the Geological Survey of India is not giving exploration data and report to States on regular basis;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) and (b). Yes, Sir. Geological Survey of India (GSI) has conducted surveys during the last 3 years in States like Madhya Pradesh, Karnataka, Andhra Pradesh, Gujarat, Tamil Nadu,